NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. (IB) No.507/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company		SREI Infrastructure Finance Limited-Versus-Confident Solar Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

NEHA COMANI,

Practising Company Secretary Creditor/
Applicant

Somand.

ORDER

Ld. Pr. CS for the financial creditor made a request for adjournment. Prayer is allowed.

List on 04/01/2018.

8d

(Jinan K.R.) Member (J) Sd

(V.P.Singh) Member (J)